



File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली/New Delhi- 110003  
दिनांक / Dated: 7<sup>th</sup> December 2020

**ORDER**


Reference order dated 1.12.2020 regarding constitution of Special Bench at NCLT Chennai.

Hon'ble Shri R. Varadharajan, Member (Judicial) has joined office after availing leave, therefore, regular benches constituted vide order dated 25.11.2020 at NCLT Chennai shall attend the matters.

Hon'ble Shri B. Anil Kumar, Member (Technical) shall first take up matters of Court No. I and thereafter attend the matters of Court No. II.

Sitting time of Court No. I & II may be decided as per convenience of Hon'ble Members.

This issues with the approval of Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. All Bar Councils.